

## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

:

PETITION NUMBER

: CP/628/ (IB)/2017

NAME OF THE PETITIONER(S)

: M R VENTURE

NAME OF THE RESPONDENT(S)

: ROYAL SPLENDER DEVELOPERS PVT LTD

**UNDER SECTION** 

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

1. M. SUNDL KUMAR

REPRESENTATION BY WHOM

M. De

enroll. No. 1260/2008

COUNSEL FOR APPLICANT

## **ORDER**

Counsel for petitioner present and stated that he has complied with the objections pointed out and filed original documents in support of the petition. He also stated that he has sent notice to the respondent and prayed time for filing an affidavit in proof of delivery. Time extended at request. Put up on 21.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy Member (Judicial)